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Notice

By virtue of an affidavit sworn before the Executive Magistrate / Notary Public, **Cuttack** on the **23rd June 2021**, I, **Mr. AK Mohanty (54)** have changed my name from “**AK Mohanty**” to “**Ashok Mohanty**”. Henceforth, I shall be known as “**Ashok Mohanty**” for all purposes.

Ashok Mohanty